NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

3. IA 3125(MB)2024
IN
C.P. (IB)/738(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.06.2024**

Name of the Party: Srinidhi Comprint Private Limited
Vs
First Flight Couriers Limited

Section 9, 12(2) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Ld. Counsel for the Applicant present through physical mode (the appearance not marked in the attendance sheet/ chat box).
2. Post this matter on **19.06.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/